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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 15.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 264/15	TP 36/17	For hearing	433 (e)	Alltronics Vs. SPM India Ltd. & 6 Others.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

C.V. KRISHNAN
REPRESENTATION TO WHOM

SIGNATURE

Advocate for Respondent
no 3

9945296339

*KC Sekh
Advocate for
R3*

ORDER

Counsel for Petitioner is present. Counsel for Corporate Debtor is also present (R3). The Counsel has informed the Tribunal that the matter is under active consideration of compromise with the Petitioners and requested time. List it on 09.03.2018.

[Signature]
Member (T)

[Signature]
Member (J)